

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-24(PB)/2020

IN THE MATTER OF:

Sharad Chaudhary & ors.

...

Applicant/Petitioner

Vs

CHD Developers Ltd.

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 12.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

List on 01.03.2021.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)